551 Committee on Subordinate JULY 15, 1980 Legislation

मामले में विरोधी दल के नेता हमारी बहुत मदद कर सकते हैं। जिनके प्रति भ्रानरेखल मेम्बर ने शंका प्रकट की है, उनका भी हमें फायदा हो सकता है--- जाज फर्नाण्डीस भ्रौर वाजपेयी जी का--- क्योंकि यह समझा जाता है कि ये उनके साथ हैं भौर वहां एजीटेझन करवाना चाहते हैं।

एक माननीय सदस्य : करवा रहे हैं ।

श्वी खैल सिंह : यदि ये करवा रहे हैं तो भौर ज्यादा काम मा सकते हैं । उनको चाहिए कि इस मामले को सुलझायें । दूध का दूध ग्रौर पानी का पानी तो हो ही जाएगा, जब हमको इस काम को करने के लिए मजबूर किर दिया गया कि हम करें....(व्यवधान)....

श्री भगवान देव (ग्रजमेर)ः बहुत सी समाचार एजेन्सियां ऐी हैं जो ग्राग में घी डालने का काम कर रही हैं । वे कौन सी समाचार एजेन्सियां हैं ?

श्री जल सिंह : ग्रानरेबिल डिप्टी स्पीकर साहब मब ज्यादा लम्बी बात करने का कोई फायदा नहीं है । समाचार पत्न या कुछ एलीमेंट्स ऐसे हैंैैैै──जब जम्हूरियत के सुनहरीं उसूलों से इन्सा-नियत की इज्जत बढ़ती है, तो साथ-साथ ऐसी बीमारियां भी ग्राती हैं । वे बीमारियां कैंसी होती है ? ग्रगर हम उनको रोकें तो कहती है कि हमारी ग्राजादी को छीन लिया, हमारी जुबान बन्द कर दी गई, हमको लिखने नही दिया जाता । किसी मामले में ब्लैकमेल करना चाहें तो कर सकते हैं। उस में हम क्या कर सकते हैं? कौन-सी समाचार एजेन्सी ऐसी है, कौन-मी नही है, कौन-सी ब्लैकमेल कर रही है या कुछ भी कर रही है, लेकिन हमारा यह काम है---ग्रांघी ग्राये, झक्खड़ ग्राये, बारिश प्राये, कुछ भी हो, लेकिन हर तूफान के बीच में से सही-सलामन निकलना हमारा काम है, हम निकलेंगे ग्रौर तूफान की कोंई परवाह नहीं करेंगे ।

श्री इव्राहीम सुलेमान सेटः सरदार साहब, ेमें एक बात ऋर्ज कर दूंः−−

> ग्राशिकी सब तलब ग्रीर तमन्ना बेताब । कौन जीता है तेरे जुल्फ के सर होने तक ।

MR. DEPUTY-SPEAKER: The Minister will not reply.

13.41 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

FIRST REPORT

SHRI MOOL CHAND DAGA (Pali) : I beg to present the First

Centenary Celebrations 552 of 14th Hijra Era (ST)

Report (Hindi and English versions) of the Committee on Subordinate Legislation.

13.42 hrs.

STATEMENT RE: CENTENARY CELEBRATIONS OF 1400TH HIJRA ERA.

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WEL-FARE (SHRI B. SHANKARANAND): The end of the 14th Century of Hijra, the Islamic Calender year, and the beginning of 15th Century (from around November 22, 1979) is of significance to Muslims all over the world, as it is an occasion for a renewal of the Muslims' profound commitment to the fundamental beliefs, principles and concepts of Islam.

2. India being the second most populous country in the world with a large muslim population has decided to partake in the Hijra Era Centenary Celebrations. An Advisory Committee has been constituted at the national level under the Chairmanship of the Vice-President of India, to finalise the Programme for Centenary Celebrations. A list of the members of the Advisory Committee is enclosed.

3. The following Programme is to be implemented during the Centenary Celebration:—

I. Issue of a commemorative stamp by the Prime Minister.

2. An exhibition on 'The Islamic heritage of India'.

3. An international seminar on the same theme, namely "The Islamic heritage of India'.

LIST

- 1. Shri Hⁱdayatullah Chairman Vice-President of India
- 2. Shri A. B. A. Ghani Khan Chaudhury Member Minister of Energy and Coal
- 3. Shri B. Shankaranand, Minister of Educatio? & Health & Social Welfare

Member

Membe

553 Centenary Celebrations ASADHA 24, 1902 (SAKA) Out-come of the 19th 554 of 14th Hijra Era (ST) Bungladesh joint

- 4. Sheikh Abdullah, Member Chief Minister, Jammu & Kashmir, Srinagar.
- 5. Shri A.R. Antulay, Member Chief Minister, Maharashtra, Bombay.
- 6. Shri A.R. Kidwai, Member Governor, Bihar, Patna.
- 7. Shri Jaffer Sherif, Member Minister of State in the Ministry of Railways.
- 8. Maulava Al ul Hassan Ali Member Natwi, Majlis Tagqeeqate Wa-Nashrivote, Islom, P.B. No. 119, Lucknow.
- 9. Shri Suleiman Sait, Member M.P. (Rajya Sabha), 18, Janpath, New Delhi.
- 10. Maulana Asad Madani, Member M.P. (Rajva Sabha), New Delhi.
- Mufti Atiqur Rehman, Member Nadwatul Musannifin, Maktasa-Burlian, Jamu Masjid, Delhu.
- 12. Justice Bashir Ahmed Syed, Member Chief Justice, Tamil Nadu, Madras
- Gol. B.H. Zaidi, Member Jamianagar, New Delhi.
- 14. Begum Abida Ahmed, Member 19, Akbar Road, New Dell'i.
- Hakim Abdul Hamid, Member Hamdard Dawakhana, Waki, Hamdard Marg, Delhi-6.
- Shri Mohd. Yunus, Member 7, Tughlak Lane, New Delhi.
- Shri S. Hamid, Member Vice-Chancellor, Aligarh Muslim University, Aligarh.
- Shri B.H.F. Tyabii, Member 1/23, Shantiniketan, New Delhi.

Rivers Commission held in Dacca (ST) 19. Dr. Gopal Singh, Member 7, Poorvi Marg, Vasant Vihar New Delhi.

- Shri Mulk Raj Anand, Member editor, Marg Publications, Army Navy Buildings, 48, Mahatma Gandhi Marg, Bombay.
- 21. Prof. Nihar Rajan Ray, Member 68/4/1 Purnadas Road, Calcutta-29.
- 22. Shri Mir Nasrullah, Member-Additional Secretary, Secretary. Dept. of Culture, New Delhi.

13.45 hrs.

STATEMENT RE: THE OUTCOME OF THE 19TH MEETING OF THE INDO-BANGLA-DESH JOINT RIVERS COMMISSION HELD IN DACCA

THE MINISTER OF IRRIGATION KEDAR PANDEY): (SHRI The 19th meeting of the Indo-Bangladesh Joint Rivers Commission was held at Dacca from 9th to 11th July, 1980. The Indian side was led by me, while the Bangladesh side was led by H.E. Mr. Kazi Anwarul Huque, Minister for Water Resources, Flood Control and Power. The discussions were held in a frank and friendly atmosphere. His Excellency the President of the People's Republic of Bangladesh kindly received me on the 11th July.

The Indian side pointed out that the deliberations have reached a crucial phase and sought the cooperation of Bangladesh in commencing the studies of the two schemes-one by India and the other by Bangladeshfor augmentation of the flows of the Ganga. The unprecedented drought of the last season resulted in totally inadequate flows being released in the Bhagirathi for the Calcutta Port and hence most speedy solution of the question of augmentation of Ganga flows was sought for in order to meet the requirements of Bangladesh as well